

on 30th Jan 1993 That was when the demand for entry to the temple came from the Hanjan Youths This must have angered the upper caste Hindus resulting in the cold blooded murder of three persons Ironically the slain were returning home having played a cricket match for promoting communal harmony The messengers of peace were ambushed in cold blood and butchered with utmost brutality the whole act seemed to be meticulously planned and executed to perfection The shapping of the lone telephone wire in the village lends credence to this fact The plot was also kept very secret and not a clue was made available to the helpless victims The police has drastically failed in controlling the situation

After visiting the village on 29 3 1993, the Chief Minister of Karnataka Shri Veerappa Moily has taken appropriate steps and announced in the State Assembly that the CBI enquiry has been ordered and assured that the guilty will be punished and further all discriminating shrines will be taken over by the Government

Therefore I request the hon Home Minister of the Government of India to extend all possible help by expediting the CBI probe I demand that a stern punishment be given to the guilty at the earliest and the message is made clear to all that the Government will not tolerate any further atrocities on Harijans in Karnataka or elsewhere and rebuild the shattered psyche of harijans at large

I also request him to take appropriate action to desist any temple in the country to be a breeding place for indiscrimination and oppression for Dalits (*Interruptions*)

MR DEPUTY SPEAKER Mr Era Anbarasu, What is your point?

SHRI ANBARASU ERA (*Madras Central*) It is about atrocities committed outside the Assembly. It is not inside the Assembly (*Interruptions*)

MR DEPUTY SPEAKER Kindly have your seats Please hear me that if there is anything pertaining to the law and order situation, it is not a matter to be raised here If there is any atrocity committed on Harijans, that can be raised and anything that has happened in the Assembly, that matter cannot be raised here Subject to this thing, if there is anything you can speak (*Interruptions*)

SHRI ANBARASU ERA It is outside the Assembly Yesterday night at about 9 15 p m AIDMK, sponsored beating of an independent MLA Everyday one MLA or the other is beaten by the AIDMK people **

MR DEPUTY SPEAKER Do not use the word ** I will remove that word

SHRI ANBARASU ERA The life of the MLA is in danger (*Interruptions*)

MR DEPUTY SPEAKER The word I have removed Even the also, I have removed

SHRI ANBARASU ERA The very fabric of the democracy is in danger They never allow the Member to exercise their rights (*Interruptions*)

14.15 hrs.

PAPERS LAID ON THE TABLE

Detailed Demands for Grants of the Ministry of Health and Family Welfare for 1993-94

[English]

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABN SINGH GHATOWAR) Sir, on behalf of Shri B Shankaranand I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Health and Family welfare for the year 1993-94

[Placed in Library See No LT- 3752/93]

Notification under Governors (Emoluments, Allowances and Privileges) Act 1982

THE MINISTER OF STATE, IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) Sir, on behalf of Shri S B Chavan, I beg to lay on the Table a copy of the Governors (Allowances and Privileges) Amendment Rules 1993 (Hindi and English versions) published in Notification No G S R 275 (E) in Gazette of India dated the 11th March 1993 under subsection (3) of section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982

[Placed in Library See No LT- 3753/93]

Annual Report, Annual Accounts and Audit Report thereon of Delhi Urban Act Commission, New Delhi for 1991-92

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATISHEILA KAUL) I beg to lay on the Table

- (1) A copy of the Annual Report (Hindi and English versions) of the Delhi Urban Art Commission New Delhi, for the year 1991-92, under section 19 of the Delhi Urban Art Commission Act, 1973
- (2) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Urban Art Commission, New Delhi, for the year 1991-92, together with Audit Report thereon under sub-section (4) of section 25 of the Delhi Urban Art Commis-

sion Act, 1973

[Placed in Library See No LT- 3754/93]

Report of the Comptroller and Auditor General of India-Union Government - (Commercial) - Bhart Cocking Coal Limited

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) Sir on behalf of Shri Ajit Kumar Panja, I beg to lay on the Table a copy of the Report (Hindi and English versions) of the Comptroller and Auditor General of India - Union Government - (No 6 of 1992) - (Commercial) - Bharat Coking Coal Limited Under article 151 (1) of the Constitution

[Placed in Library See No LT- 3755/93]

Detailed Demands for Grants of the Ministry of Food for 1993-94

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI KALP NATH RAI) I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food for the year 1993-94

[Placed in Library See No LT- 3756/93]

Detailed Demands for Grants of the Ministry of Mines for 1993-94

THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV) I beg to lay on the Table a copy of the detailed Demands for Grants (Hindi and English versions) of the Ministry of Mines for the year 1993-94 [Placed in Library See No LT- 3757/93]

Detailed Demands for grants of the Ministry of Communications industry the Department of tele-communication

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM) Sir, on behalf of Shri Sukh Ram, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) for Expenditure of the Central Government on the Ministry of Communication (including Department of Telecommunications) for the year 1993-94

[Placed in Library See No LT- 3758/93]

Detailed Demands for Grants of the Ministry of Petroleum and Natural Gas for 1993-94

THE MINISTER OF STATE IN THE MINISTRY SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS SHRI RANGARAJAN KUMARAMANGALAM Sir, on behalf of Capt Satish Kumar Sharma, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum and Natural Gas for the year 1993-94

[Placed in Library See No LT- 3759/93]

Detailed Demands for Grants of the Ministry of Food Processing Industries for 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIA-

MENTARY AFFAIRS SHRI MUKUL WASNIK: Sir, on behalf of Shri Tarun Gogoi, I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food processing Industries for the year 1993-94

[Placed in Library See No LT- 3760/93]

Annual Report of and review on the working of All India Handloom fabrics Marketing cooperative society limited Delhi etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS SHRI MUKUL WASNIK Sir, on behalf of Shri G Venkat Swamy, I beg to lay on the Table-

- (1) (i) A copy the Annual Report (Hindi and English versions) of the All India Handloom Fabrics Marketing Co-operative Society Limited, Delhi, for the year 1991-92, alongwith Audited Accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the All India Handloom Fabrics Marketing co-operative Society Limited, Delhi for the year 1991-92
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above [Placed in Library See No LT- 3761/93]
- (3) A copy of the Detailed Demands

for Grants (Hindi and English versions) of the Ministry of Textiles for the year 1993-94. [Placed in Library. See No. LT-3762/93]

- (4) A copy of the Textiles (Development and Regulation) Order, 1992 (Hindi and English versions) published in Notification No. G.S.r. 916 (E) in Gazette of India dated the 7th December, 1992 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.
- (5) A statement (Hindi and English versions) showing reasons for delay in laying the paper mentioned at (4) above

[Placed in Library See No. LT-3763/93]

Annual Report on the working and Administration of companies Act. 1956 for the year ending 31st March 1992.

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS: SHRI RANGARAJAN KUMARAMANGALAM: Sir, on behalf of Shri H.R. Bhardwaj, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working and Administration of the Companies Act, 1956 for the year ended the 31st March 1992 under section 638 of the said Act.

[Placed in Library See No. LT-3764/93]

Reports of the Comptroller and Auditor General of India - Union Government (No: 1 of 1993) No: 2 of 1993 and No: 3 of 1993) (Commercial) for the year ended 31st March 1992 etc.

THE MINISTER OF STATE IN THE

MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): I beg to lay on the Table-

- (1) A copy each of the following Reports (Hindi and English versions) under article 151 (1) of the Constitution:-

- (i) Report of the Comptroller and Auditor General of India - Union Government (No. 1 of 1993) - (Commercial) for the year ended the 31st March, 1992 - Review of Accounts

[Placed in Library See No. LT-3765/93]

- (ii) Report of the Comptroller and Auditor General of India - Union Government (No. 2 of 1993 - (Commercial) for the year ended the 31st March, 1992 - Comments on Accounts

[Placed in Library See No. LT-3766/93]

- (iii) Report of the Comptroller and Auditor General of India - Union Government (No 2 of 1993 - (Commercial) for the year ended the 31st March, 1992 - Audit Observations [Placed in Library See No. LT-3767/93]

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Industry for the year 1993-94

[Placed in Library See No. LT-3768/93]

Notification under Khadi and Village Industries Commission Act 1956

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): I beg to lay on the Table a copy of the Khadi and Village Industries Commission (Amendment) Rules, 1993 (Hindi and English versions) published in Notification NO. G.S F 18 (E) in Gazette of India dated the 15 th January, 1993 under section 28 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library See No. LT-3769/93]

Notifications Re. amendments in Deposit Scheme for retiring Government Employees and Detailed Demands for Grants of the Ministry of Finance for 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS: SHRI RANGARAJAN KUMARAMANGALAM. Sir, on behalf of Shri M.V. Chandrasekhar Murthy, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions):

- (i) Notification No F.No 15/193-NS II published in Gazette of India dated in 15th March, 1993 making certain amendments - in the Notification No F. 2/14/89-Ns.II dated the 7th June 1989 regarding amendments in the Deposit Scheme for Retiring Government Employees, 1989.

[Placed in Library See

- (ii) Notification No. F.N. 15/1/93-NS. II published in Gazette of India dated the 15th March, 1993 making certain amendments in the Notification No. 2/19/89-NS. II dated the 12th December, 1990 regarding amendments in the Deposit Scheme for Retiring Government Employees of Public section Companies, 1991.

[Placed in Library See No. LT-3771/93]

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Finance for the year 1993-94.

[Placed in Library See No LT-3772/93]

Detailed Demands for Grants of the Ministry of Defence for 1993-94 and Defence Services Estimates for 1993-94

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALIKARJUN): I beg to lay on the table:-

- (1) A copy of the Detailed Demands for Grants (Hindi and English Versions) of the Ministry of Defence for the year 1993-94.

[Placed in Library See No. LT-3773/93]

- (2) A Copy of the Defence Services Estimates for the year 1993-94 (Hindi and English). [Placed in Library See No. LT-3774/93]

Detailed for Grants of the Ministry of Personnel, Public Grievances and Pension and Annual Report of and Review on the working of Central Civil Services cultural and Sports Board, New Delhi for 1990-92 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS SHRI MUKUL WASNIK Sir on behalf of Shrimati Margaret Alva I beg to lay on the table -

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Personnel Public Grievances and Pensions of the year 1993-94
[Placed in Library See No LT-3775/93]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Civil Services Cultural and Sports Board New Delhi for the year 1991-92 along with Audited Accounts

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Central Civil Services Cultural and Sports Board, New Delhi for the year 1991-92
[Placed in Library See No LT-3776/93]

- (3) A Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above [Placed in Library See No LT 3776/93]

[Placed by the Library See No LT-3776/93]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Grah Kalyan Kendra New Delhi, for the year 1991-92 along with Audited Accounts

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Grah Kalyan Kendra New Delhi, for the year 1991-92

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above
[Placed in Library See No LT 3777/93]

Review on the working of and Annual Report of Rehabilitation Plantations Limited Punalur, for 1991-92 etc.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS SHRI MUKUL WASNIK Sir on behalf of Shri P M Sayeed I beg to lay on the Table -

- (1) A Copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 -

- (i) Review by the Government on the working of the Rehabilitation Plantations Limited Punalur for the year 1991-92

- (ii) Annual Report of the Rehabilitation Plantations Limited, Punalur, for the year 1991-92, along with Audited Accounts and comments of the Comptroller and Auditor General thereon

Annual Report of and Review on the working of Wadia Institute of Himalayan Geology, Dehradun, for 1991-92 etc.

- (2) A statement (Hindi and English versions) showing reason for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-3778/93]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Co-operative Finance and Development Bank Limited, Madras, for the year 1991-92 alongwith Audited Accounts

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Repatriates Co-operative Finance and Development Bank Limited, Madras, for the year 1991-92

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library See No. LT-3779/93]

- (5) A copy of the Notification No. U 14011/160/89-Delhi (Hindi and English versions) published in Delhi Gazette dated the 4th December, 1992 making certain amendments in the notification No. U-14011/160/89-Delhi (i) dated the 6th January, 1990.

[Placed in Library See No. LT-3780/93]

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS SHRI RANGARAJAN KUMARAMANGALAM: Sir, I beg to lay on the Table -

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1991-92, alongwith Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Wadia Institute of Himalayan Geology, Dehradun, for the year 1991-92.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above

[Placed in Library See No. LT-3781/93]

- (3) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1991-92.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Astrophysics, Bangalore, for the year 1991-92, to-

- gether with Audit Report thereon.
- (iii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Institute of Astrophysics, Bangalore, for the year 1991-92
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.
- [Placed in Library See No. LT-3782/93]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Academy of Sciences, Allahabad, for the year 1991-92, alongwith Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Academy of Sciences, Allahabad, for the year 1991-92.
- (6) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.
- [Placed in Library See No. LT-3783/93]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1991-92 alongwith Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Bose Institute, Calcutta, for the year 1991-92.
- (8) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.
- [Placed in Library See No. LT-3784/93]
- (9) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Science and Technology for the year 1993-94
- [Placed in Library See No. LT-3785/93]
- (10) A copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Ocean Development for the year 1993-94
- [Placed in Library See No. LT-3786/93]
- Detailed Demands for Grants of the Ministry of Non-Conventional Energy Sources for 1993-94**
- THE MINISTRY OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES AND MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI S. KRISHNA KUMAR): Sir, I beg to lay on the Table a copy of the detailed Demands for Grants (Hindi and English versions) of the Ministry of Non-Conventional Energy Source for the year 1993-94
- [Placed in Library See No. LT-3787/93]